

(d) the details of the role played by India in this conference?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM):

(a) to (d) Government has seen press reports to the effect that a meeting of 34 human rights organizations from 12 countries from the ESCAP region was held in New Delhi in October 1982. Reportedly the above meeting was organized by the Human Rights Committee of the non-governmental organization, Law Association for Asia and the Western Pacific (LAWASIA). Since the meeting was restricted to non-governmental organization, Government of India did not participate and has not received any details regarding the subjects discussed.

X-Ray unit in Orthopaedics and Casualty Departments, Safdarjung Hospital

4020. DR. A. U. AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether two-X-Ray units each in Orthopaedic Department, and Casualty Department Safdarjung Hospital have been out of order for quite sometime;

(b) if so, reasons thereof and steps taken to reactivate them;

(c) whether radiographers have to work two shifts and X-Ray machines, most of which are old and posethreat of leakage, are over-burdened;

(d) whether X-Ray machines are checked regularly for leakages in their tubes which endanger both technicians and patients; and

(e) whether technicians have to operate portable X-Ray units without filters thereby increasing risk to radiation exposure?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B.

SHANKARANAND); (a) and (b) Two of the X-ray units in Orthopaedics Department were out of order for a short period and have since been put into operation. One X-ray machine in Casualty Department is out of order and steps have been taken to get it repaired.

(c) Radiographers are not forced to work more than 6½ hours a day. X-ray machines are suitably protected against leakage.

(d) The X-ray machines have been checked by BARC and protective arrangements are provided to prevent any leakage.

(e) X-ray machines are provided with suitable filters.

Jail Road Flyover

4021. DR. A. U. AZMI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Jail Road, New Delhi flyover has been completed and opened to traffic;

(b) if not, the reasons for delay;

(c) whether the waste has been cleared from beneath the flyover and what is the proposal for the land use;

(d) whether only one staircase near the Cantonment Railway Station has been provided over the flyover ignoring the market interests;

(e) if so, steps taken to provide at least one staircase somewhere in the middle of the market to enable the passing public to come to the market;

(f) whether the electric poles from both sides of the 12 feet road in front of the shops has been removed for free flow of traffic and a metallic road provided; and

(g) whether Jail Road has been connected with the road constructed by the side of the flyover on Delhi